Name of the corporate debtor: M/s Perfact Color Digital Prints Private Limited

Date of commencement of liquidation: 25.02.2022

List of stakeholders as on: 13.10.2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Sl. Details of Claimant		Details of claim received			Deta	ils of claim	admitted		Amount of	Amount of	Amount	Amount of	Remark s, if
No.	Departme	Governm	Date of	Amount	Amount of	Nature	Amount	Whether	% share	contingent	any	of claim	claim under	any
	nt	ent	receipt	claimed	claim	of	covered	lien /	in total	claim	Mutual	rejected	verification	
					admitted	claim	by	attachment	amount		dues, that			
							lien or	removed?	of claims		may be			
							attachm	(Yes/No)	admitted		set-off			
							ent							
							pending							
							disposal							
1	Assessing	-	13-08-2021	12,15,71,789	12,15,71,789	Outsta	0	No	48.24	0	0	0	0	The said
	Authority					nding								claim was
	Gurugra					VAT								received by
	m(W)					Liabili								IRP on
	Through					ty&								13/08/2020an
	excise					CST								d the same
	and					Liabili								was provided
	Taxation					ty								to RP on
	Commissi													14/08/2020
	oner													and the same
														was also sent
														by the
														department
														to RP on
														17/08/2020.



2 Kumar	07.03.2022	1,40,60,827	1,40,60,827	Outsta	0	No	5.58	0	0	0	
Shiladity				nding							
a				PF							
Regional				Dues							
commissi											
oner-II &											
Recovery											
officer											
(EPFO),											
Gurugra											
m West											

